

Linseed/Mustard Research Centre

4129. SHRI PRABHASH CHANDRA TIWARI: Will the PRIME MINISTER be pleased to state:

(a) whether a proposal has been sent by the Government of Bihar to the Union Government to set up a Linseed/Mustard Research Centre in the State; and

(b) if so, the time by which the project is likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No, Sir.

(b) Question does not arise.

[English]

Cyclone in Gujarat

4130. SHRI NADENDLA BHASKARA RAO: Will the PRIME MINISTER be pleased to state:

(a) the agencies responsible for not alerting the people in time living by the sea side about the impending storm; and

(b) the steps taken to check such negligence in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) A High Level Fact Finding Team has been constituted which would attempt to understand the sequence of events and advise ways and means for ensuring better preparedness in future. The Report of the Team is awaited.

Bakrol Irrigation Project

4131. SHRI DILEEP SANGHANI:
SHRI HARIN PATHAK:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Gujarat for the technical clearance of Bakrol irrigation project;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) According to the proposal received from Government of Gujarat, The Bakrol Irrigation Project with estimated cost of Rs. 23.86 crores, envisages annual irrigation of 4500 hectares in Sabarkantha District;

(c) The Union Government has not taken any decision due to non-compliance of the observations of Central Water Commission by the Government of Gujarat.

[Translation]

Drip Irrigation System

4132. SHRI GAURI SHANKER CHATURBHUI BISEN: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have kept Madhya Pradesh under lower category of classification regarding purchase of drip irrigation system.

(b) if so, the justification this classification;

(c) whether the farmers of Madhya Pradesh are required to pay 25 percent more price on the purchase of drip system in comparison to that of Maharashtra on account of this classification;

(d) whether the Government of Madhya Pradesh has sent a proposal to the Union Government to place the State under category 'B'; and

(e) if so, the time by which the decision is likely to be taken and implemented in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Yes, Sir.

(b) and (c) Since the drip manufacturers were unable to provide the drip systems at a uniform price throughout the country as the prices of components vary from State to State depending upon the level of awareness, proximity of the State to the factory, the distance involved in transportation, potential of drip irrigation in the State and taxes levied, the States in the country are categorised as A, B & C. As the level of awareness in Madhya Pradesh State in implementing the drip irrigation was very low while initiating the scheme by the Government, the State